## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## CA(CAA)No.7/Chd/Hry/2017

In the matter of:

SCHEME OF AMALGAMATION BETWEEN

M/s Cotys Buildcon Pvt. Ltd. & Ors. ... Applicant/Transferror companies

With

M/s Pariksha Builders & Developers Pvt.Ltd. ... Applicant/Transferee Co.

Present: Mr. Praveen Gupta, Advocate for the applicants.

On request, adjourned to 14.07.2017

(Justice R.P.Nagrath) Member (Judicial)

June 01, 2017